

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal No. 244 of 2012

Dated : 31st March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Debnath Ghosh
Mr. Abhisar Bairagi**

**Counsel for the Respondent(s): Mr. Prathik Dhar
Mr. C.K. Rai
Mr. Samir Haldar**

ORDER

Written Submissions have been filed by the learned counsel for the parties.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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